that new motor vehicles conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 shall not be registered after the 30th June, 2020 and the new motor vehicles of categories M and N conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 and sold in the form of drive away chassis shall not be registered after the 30th September, 2020. However, the Hon'ble Supreme Court *vide* its order dated 24th October, 2018 has directed that no new motor vehicle conforming to the emission standard Bharat Stage-IV shall be sold or registered in the entire country with effect from 01.04.2020.

## Status of work on Palasa project in Odisha

2375. SHRI BHASKAR RAO NEKKANTI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of and the present status of work on Palasa Paralakhmundi-Ramanguda-Bisakkatak-Mungada-Bhawanipatna Project in Odisha; and
  - (b) the time by which the said project is likely to be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Palasa Paralakhinundi-Ramanguda-Bisakkatak-Mungada-Bhavvanipatna road having length of 207 km in Odisha has been approved as in-principle National Highway. Preparation of Detail Project Report of this road has been taken up for improvement of this stretch to two lane with paved shoulder.

## Irregularities in construction of NH-29

2376. SHRI RAVI PRAKASH VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Unstarred Question 731 given in Rajya Sabha on 17th December, 2018 and state:

- (a) the details of third party which conducted tests of construction materials along with the details of tests conducted;
- (b) the details of approved quarry along with the details of movement in this regard;
- (c) the details of the tests conducted by Authority Engineer/Authorized Engineer;
  and

(d) the reasons for shielding the corrupt officials when concrete proofs for irregularities are available in public domain?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Third party tests on construction material for the work of four laning of NH-29 from Varanasi to Gorakhpur (package II); have been conducted by the Authority Engineer through organisations approved by National Accreditation Board for Testing and Calibration Laboratories (NABL), namely:

- (i) Delhi Test Structure -Delhi
- (ii) Shree Balaji Test Structure Pvt. Ltd. Ballabhgarh, Haryana
- (iii) Star Wire India Limited, Mathura road Ballbhgarh, Haryana and
- (iv) IIT-BHU, Varanasi.
- (b) For obtaining the construction material, the following quarries were approved for the work and the same was brought to the construction site by transporters:
  - (i) P.N.C. crusher Aharoura, Distt-Mirzapur.
  - (ii) P.N.C. crusher DallaDistt. -Sonbhadra.
  - (iii) P.N.C. crusher Karmakalla, Chattarpur, Jharkhand.
- (c) As per the terms of the contract agreement, the third party tests are conducted under the supervision of the Authority Engineer through NABL accredited laboratories.
- (d) The work is being executed as per the provisions of the contract agreement to ensure conformity with guidelines of Ministry of Road Transport & Highways. The monitoring of the work is being done under the supervision of Authority Engineer, appointed by National Highway Authority of India, which has reported that the work is being executed as per stipulated norms; therefore no inquiry is envisaged.

## Modifications in Motor Vehicles Act, 2019

2377. SHRI DHARMAPURI SRINIVAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any representation from All India Motor